

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 18 of 2013

Dated : 6th May, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Power Company or Karnataka Ltd. & Ors. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Mr. Anand K. Ganesan

Counsel for the Respondent(s): Mr. Nikhil Nayyar
Mr. TVS Raghavendra Sreyas for R-1
Mr. L. Vishwanathan
Mr. Anuj Berry
Mr. Abhimanu Ghosh for R.2
Mr. Rohit Rao
Mr. Ritesh K. Chowdhary for R.4

ORDER

We have heard the learned counsel for the Appellant for some time. He is directed to file his Written Submissions after serving copy on the other side.

Post the matter for further hearing on **22.05.2013**.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/vt